

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C) No(s). 12517/2014

BADRI NARAYAN (D) TH. LRS

Petitioner(s)

VERSUS

ADDITIONAL COMMISSIONER & ORS Respondent(s)
(with appln. (s) for exemption from filing O.T.)
WITH
SLP(C) No. 13476/2014
(With appln.(s) for exemption from filing O.T. and Interim Relief
and Office Report)

Date : 07/07/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Sansriti Pathak, Adv.
Mr. Utkarsh Kulvi, Adv.
Ms. Mukti Chowdhary, Adv.
Ms. Preetika Dwivedi, Adv.

For Respondent(s)

Mr. Ardhendumauli Kumar Prasad, Adv.

UPON hearing the counsel the Court made the following
O R D E R

All the three respondents (common to both the petitions)
have failed to file the counter affidavit. Though the time
stipulated for the same stands expired but the Ld. Counsel has
mentioned that the counter affidavit is ready and shall be
filed during one week's time. Registry to take the same on

record, if so filed and shall process the matter to be listed

Signature Not Verified

Digitally signed by
Rupam Dhamija
Date: 2015.07.14

before the Hon'ble Court.

17:52:08 IST

Reason:

(RACHNA GUPTA)
Registrar